

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **20.08.2026** (THURSDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 325/2026 For Stay IA No. 945/2026	M Ravichandran Vs State Bank of India	Mr. M Krishna Dath	Mr. R Sugumaran
2.	Comp App (AT) (CH) (Ins) No. 326/2026 For Stay IA No. 946/2026	R Vasuki Vs State Bank of India	Mr. M Krishna Dath	Mr. R Sugumaran
3.	Comp App (AT) (CH) (Ins) No. 373/2026 For Stay IA No. 1066/2026 For Exemption IA No. 1067/2026 (Interim Order)	Dawn Thomas Pious Suspended Director of V&Ro Hospitality Pvt Ltd Vs French Motor Car Company Ltd & 2 Ors.	Mr. Vinod Kumar	
4.	Comp App (AT) (CH) (Ins) No. 389/2026	Supreme Plascare India Pvt Ltd Vs Shiroo Polymers Pvt Ltd	Mr. Rohan Rajasekaran	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) No. 46/2021 To dispense with IA No. 551/2021	Espin Infosystems Pvt Ltd Vs The Registrar of Companies & Anr	Mr. P Thangaraj	Mr. P Raj Kumar Jhabakh- R2
6.	IA No. 348/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 112/2026 For Stay IA No. 346/2026 For Exemption IA No. 347/2026	Kunaparaju Sudharshan Varma Suspended Board of Director of Bharat Waterfront Pvt Ltd Vs IL & FS Financial Services Ltd & 2 Ors WITH	Mr. Yogesh Jagia	Mr. T Vijayakumar Reddy R1

7.	Comp App (AT) (CH) (Ins) No. 399/2023 For Stay IA No. 1228/2023	Kunaparaju Sudharshan Varma, Suspended Board of Director of Bharat Waterfront Pvt Ltd Vs IL & FS Financial Services Ltd. & Anr	Mr. Yogesh Jagia	Mr. T Vijayakumar Reddy R1
8.	IA No. 921 & 922/2026 (For Amendment) in Comp App (AT) (CH) No. 74/2025 For Stay IA No. 751/2025	Union Of India Through SFIO Vs Satyam Computer Services Ltd & 12 Ors WITH	Mr. Avinash Krishnan Ravi	Mr. Allwin Godwin R1 R12 Mr. Palash Taing R2 R3 R13 Mr. P Raj Kumar Jhabakh R4 Mr. Chidambara Sastry Sarva R6 R7 Mr. Pranav Gopalakrishnan R9 Mr. Vinod Kumar R11
9.	Comp App (AT) (CH) No. 75/2025 For Stay IA No. 752/2025	Union of India Through SFIO Vs Maytas Properties Ltd & 6 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. Palash Taing R2 R3
10.	Comp App (AT) (CH) No. 80/2025 For Stay IA No. 783/2025	Union of India Vs Maytas Infra Ltd & 12 Ors	Mr. Avinash Krishnan Ravi	Mr. Palash Taing R2 R3 Mr. Raymond Albyness R6 Mr. Abhishek Jenaseenan R8
11.	IA No. 777/2026 (To implead) in Comp App (AT) (CH) (Ins) No. 642/2025 For Stay IA No. 1784/2025	Vijay R Vakharia Vs Ramakrishnan Sadasivan, RP of Lokaa Developer Pvt Ltd	Mr.S Sathiyarayanan	Mr. Ravi Rajagopalan

Admission - Notice Ordered

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	Comp App (AT) (CH) (Ins) No. 254/2026 For Stay IA No. 707/2026 For Exemption IA No. 708 & 709/2026	PJ Ravichandran Vs N Sivachalam, Liquidator of Shri PKP Spintex Mills Pvt Ltd WITH	Mr. Kishore Balasubramanian	
13.	Comp App (AT) (CH) (Ins) No. 255/2026 For Stay IA No. 710/2026 For Exemption IA No. 711/2026	PJ Ravichandran Vs R Raghavendran Liquidator of Shri PKP Spintex Mills Pvt Ltd & 7 Ors.	Mr. Kishore Balasubramanian	
14.	Comp App (AT) (CH) (Ins) No. 272/2026 For Direction IA No. 1188/2026	IFCI Factors Ltd Vs Empee Holdings&4 Ors	Mr. Mayur Mundra	

B. Without Interim Order

15.	Comp App (AT) (CH) (Ins) No. 479/2025 For Exemption IA No. 1360/2025 For Stay IA No. 1361/2025 For Additional Docs IA No. 1406/2025	Dr. Badri Prasad Vs TATA Capital Financial Services Ltd & Anr	Mr. K Pawan Jhabakh	
16.	Comp App (AT) (CH) (Ins) No. 105/2026	Additional Commissioner of Central Taxes Vs Uniply Decor Ltd & Anr	Ms. Revathi Manivannan	Mr. Raj Jhabakh

Old Cases**(Requests for adjournment will not be entertained)**

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	Contempt Case (AT) No. 07/2019 in Comp App (AT) (Ins) No. 552/2018	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr. WITH	Mr. Ajay Gagger	Mr. Anirudh Wadhwa R1
18.	Contempt Case (AT) No. 08/2019 in Comp App (AT) (Ins) No. 553/2018	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr	Mr. Ajay Gagger	Mr. Yogesh Jagia R1
19.	Comp App (AT) (CH) (Ins) No. 182/2021	Prakash Balasundaram & 9 Ors Vs Shivadutt Bannanje, RP, Fortuna Urbanscape Pvt Ltd & 2 Ors. WITH	Mr. Vadiraj Anirudh	Mr. Anant Merathia R1 Mr. Naman Jhabakh R3
20.	Comp App (AT) (CH) (Ins) No. 183/2021	Prakash Balasundaram & 9 Ors Vs Shivadutt Bannanje, RP, Fortuna Urbanscape Pvt Ltd & 37 Ors	Mr. Vadiraj Anirudh	Mr. Anant Merathia R1
21.	Comp App (AT) (CH) No. 42/2022 For Stay IA No. 531/2022	The Assistant Commissioner of GST and Central Excise Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. WITH	Mr. P Raj Kumar Jhabakh	Mr. B Dhanaraj

22.	Comp App (AT) (CH) No. 44/2022 For Stay IA No. 539/2022	The Assistant Commissioner of GST and Central Excise Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. WITH	Mr. P Raj Kumar Jhabakh	Mr. B Dhanaraj
23.	Comp App (AT) (CH) No. 52/2022	SC Dakshinamurthy Proprietor of Sethu Transports Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd & Anr. WITH	Mr. R Subramaniam Raja	Mr. B Dhanaraj- R1 Mr. TK Bhaskar- R2
24.	Comp App (AT) (CH) No. 131/2022 For Stay IA No. 1130/2022 For Urgent Hearing IA No. 271/2023	RV Tyagarajan Suspended Director of Thiru Arooran Sugars Ltd Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd & Anr. WITH	Mr. R Parthasarathy	Mr. B Dhanaraj- R1 Mr. TK Bhaskar- R2
25.	Comp App (AT) (CH) No. 57/2023 For Stay IA No. 677/2023 To implead IA No. 5/2024 Delay in representation IA No. 674 & 676/2023	The Tamil Nadu Sugarcane Farmers Association Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd & Anr	Mr. E Prabu	Mr. B. Dhanaraj- R1 Mr. TK Bhaskar- R2
26.	Comp App (AT) (CH) (Ins) No. 43/2022 For Stay IA No. 91/2022	Bank of India Vs CA GV Ravikumar, Liquidator of Tirupur Surya Textiles Pvt Ltd & 3 Ors	Mr. FB Benjamin George	Mr. B Ramana Kumar R1
27.	Comp App (AT) (CH) (Ins) No. 189/2023	Dr. Devaiah Pagidipati Vs Bank of India & 4 Ors	Mr. Y Suryanarayana	Mr. FB Benjamin George- R1 Mr. Pranav Charan R2 Mr. Surya Teja SS Nalla R3 Mr. Varun Srinivasan R4

For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28.	Comp App (AT) (CH) (Ins) No. 531/2025 For Stay IA No. 1494/2025 For Direction IA No. 1679/2025	Ramki Ramakrishnen Suspended Director of ISPT India Pvt Ltd Vs Indo Shell Mould Ltd & Anr. WITH	Mr. Karthikeyan Anbazhagan	Mr. R Vidhya Shankar R1
29.	Comp App (AT) (CH) (Ins) No. 532/2025 For Stay IA No. 1495/2025 For Exemption IA No. 1496/2025	ISPT LLC Rep by its Authorised Signatory Ramki Ramakrishnen Vs Indo Shell Mould Ltd & 2 Ors.	Mr. Karthikeyan Anbazhagan	Mr. R Vidhya Shankar R1
30.	Comp App (AT) (CH) (Ins) No. 69/2026 For Stay IA No. 174/2026 For Additional Docs. IA No. 176/2026	Mahesha KES Suspended Managing Director of Cauvery Neeravari Nigam Ltd Vs SPML Infra Ltd & Anr.	Ms. Sunita Srinivas	Pass Advocates R1
B. Without Interim Order				
31.	Comp App (AT) (CH) (Ins) No. 201/2024	Mallidi Varahagiri Reddy & Anr Vs Smilecare Multispecialty Hospitals India Pvt Ltd & 3 Ors.	Ms. K Subbu Ranga Bharathi	Ms. JVL Bharati R1 R2 Mr. Arvind Rajagopal R4
32.	Comp App (AT) (CH) (Ins) No. 308/2024	Union Bank of India Vs P Venkateswara Rao & 14 Ors WITH	Mr. VVSN Raju Mr. Roshan Atiq	Mr. Rahul Balaji- R12
33.	Comp App (AT) (CH) (Ins) No. 349/2024 For Stay IA No. 956/2024	P Venkateswara Rao & 4 Ors. Vs Union Bank of India & 10 Ors	Mr. Vikram Hegde	Mr. VVSN Raju R1
34.	Comp App (AT) (CH) (Ins) No. 335/2024 For Direction IA No. 260/2026	Jain Irrigation Systems Ltd Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd & Anr	Mr. BSV Prakash Kumar	Mr. B Dhanaraj- R1 Mr. TK Bhaskar- R2
35.	Comp App (AT) (CH) (Ins) No. 440/2024	Ashish Arjunkumar Rathi, Liquidator, Ind Barath Power (Madras) Ltd Vs Huzefa Fakhri Sitabkhan,RP, Ind Barath Power Infra Ltd	Mr. Bhagavath Krishnan	Khaitan Legal Associates

36.	Comp App (AT) (CH) (Ins) No. 443/2024 To dispense with IA No. 1214/2024 For Direction IA No.1213, 1215/2024 For Stay IA No. 1216/2024 To Adv. Hg. IA No. 395/2025	A Maheshwaran Ex-Managing Director, Shree Vaishnodevi Mills Pvt Ltd Vs CA Mahalingam Suresh Kumar Liquidator of Shree Vaishno Devi Mills Pvt Ltd & 2 Ors. WITH	Mr. Anirudh A Sriram	Mr.AG Sathyanarayana R1
37.	Comp App (AT) (CH) (Ins) No. 444/2024 For Exemption IA No. 1218/2024 For Direction IA No. 1219/2024	A Maheshwaran Ex-Managing Director, Shree Vaishnodevi Mills Pvt Ltd Vs CA Mahalingam Suresh Kumar Liquidator of Shree Vaishno Devi Mills Pvt Ltd. & Anr	Mr. Anirudh A Sriram	Mr.AG Sathyanarayana R1

02:00 PM

For Hearing

With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
38.	Comp App (AT) (CH) (Ins) No. 396/2026 For Exemption IA No. 1132/2026 For Stay IA No. 1133/2026	Rajesh Agarwal Vs Bank of Maharashtra & 2 Ors. WITH	Mr. KP Sanjeev Kumar	Ms. Aishwarya Chevuturi For Caveator
39.	Comp App (AT) (CH) (Ins) No. 397/2026 For Exemption IA No. 1134/2026 For Stay IA No. 1135/2026	Dilip Satyanarayan Agarwal Vs Bank of Maharashtra & 2 Ors.	Mr. KP Sanjeev Kumar	Ms. Aishwarya Chevuturi For Caveator

For Hearing (Part Heard)

With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
40.	Comp App (AT) (CH) (Ins) No. 192/2026 For Stay IA No. 551/2026 For Exemption IA No. 552/2026 Part-Heard	Madhusudan Khemka Vs Canara Bank & Anr. WITH	Ms. J Parimalam	Mr. MS Viswanathan R1 Mr. H Karthik Seshadri R2

41.	Comp App (AT) (CH) (Ins) No. 193/2026 For Exemption IA No. 554/2026 For Stay IA No. 555/2026 Part-Heard	R Sundaresh Vs Canara Bank & Anr.	Ms. J Parimalam	Mr. MS Viswanathan R1 Mr. H Karthik Seshadri R2
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INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma. (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in